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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 465/(MAH)/2017
I.A. NO. 71/2017

CORAM: Present: SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Dalip Singh Tuli & Ors.
V/s.
Tuli Hotels Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Amit Tamhankar	Advocate.	Resp. No-2 <i>Dal</i>
2.	Rifesh Mahajan	PCS.	<i>Rifesh Mahajan</i>
3.	Pinkush Jaiswal	PCS.	<i>Pinkush Jaiswal</i>
4.	Pankaj Dhamne	PCS.	<i>Pankaj Dhamne</i>

ORDER

IA 71/2017 IN CP 465/241-242/NCLT/MB/MAH/2017

Petitioner side is absent, Respondent is present. List this Application on 5.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)